

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 251 of 2017 in TP No. 26/397-398/NCLT/AHM/2016 (New)
CP No. 46/397-398/CLB/MB/2012 (Old)**

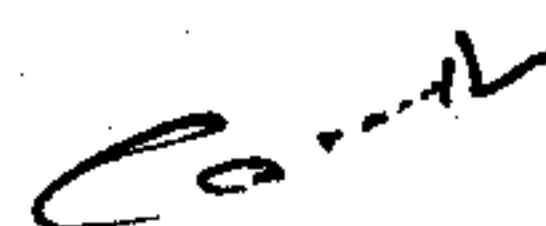

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017**

Name of the Company: Radhakishan B. Ruchanadani
V/s.
Beecceelene Textile Mills Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS MANAJ HURKAT	PCS	R-1 to R-5	
2.	PCS DHIREN R DAVE	PCS	Applicant	

ORDER

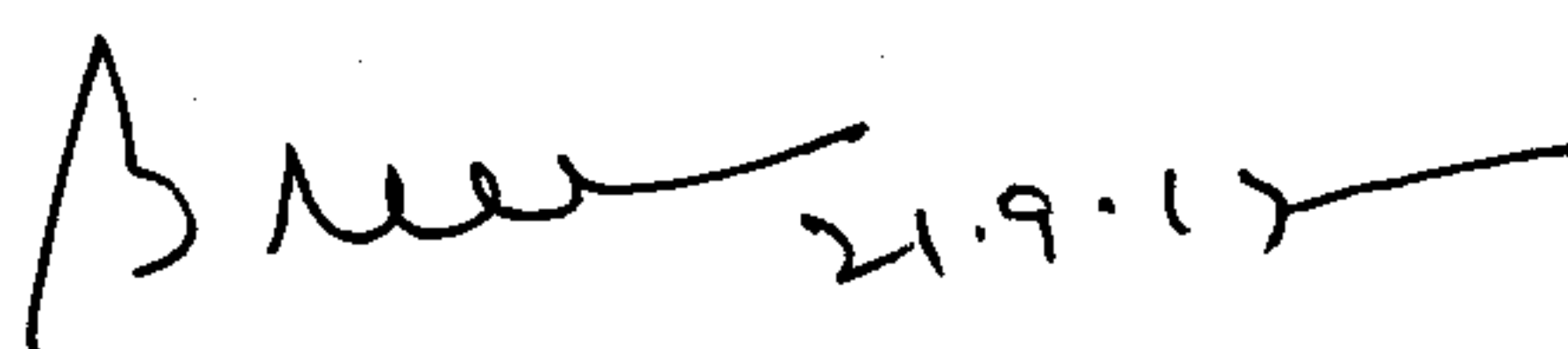
Learned PCS Mr. Dhiren Dave present for Applicant. Learned PCS Mr. Manoj Hurkut present for Respondents no. 1 to 5 in IA 251/2017.

Learned PCS appearing for Respondents no. 2 to 5 requested time to file objections, after serving copy in advance to the other side.

Applicant to serve notice on Respondents no. 6 to 8 and shall file proof of service.

Respondents no. 6 to 8 shall file objections, if any within two weeks after serving copy in advance to the other side.

List the matter on 25.10.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of September, 2017.